

ITEM NO.10 COURT NO.14 SECTION IIIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 105/2013
M/S SHYAM BIRI WORKS LTD.

Appellant(s)

VERSUS

COMMR.OF TRADE TAX UP
(Office report on default)

Respondent(s)

Date : 29/07/2016 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE N.V. RAMANA
[IN CHAMBERS]

For Appellant(s) Mr. Debashish Bhaduria,Adv.
Dr. Kailash Chand,Adv.

For Respondent(s) Mr. Vibhu Tiwari,Adv.
Mr. Ravi Prakash Mehrotra,Adv.
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Delay in filing the affidavit of valuation is
condoned.

Learned counsel for the appellant is granted two
weeks' time to pay ad-volrem court fee of Rs.1750/-.

(SAPNA BISHT)

SR.P.A. (S.S.R. KRISHNA)

ASSISTANT REGISTRAR